

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 19/2014
(M.A. No. 216/2015 & M.A. No. 1027/2015)

IN THE MATTER OF:

Dr. Kashmira Kakati

... Applicant

VERSUS

Union of India & Ors.

... Respondents

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Filed on: 17.07.2024

Filed by:



SHUVODEEP ROY

Supreme Court of India

Off Add: 6, School Lane (GF), Bengali Market

New Delhi – 110001

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**AFFIDAVIT OF COMPLIANCE ON BEHALF OF
RESPONDENT - STATE OF ASSAM**

ADVOCATE FOR RESPONDENT - SHUVEE DEEP ROY

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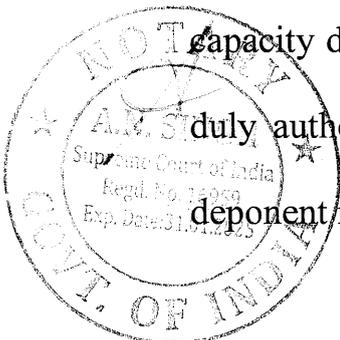
Union of India & Ors.

... Respondents

**AFFIDAVIT OF COMPLIANCE
ON BEHALF OF STATE OF ASSAM**

I, Shri. Ranadip Kr. Dam, ACS, Joint Secretary to the Government of Assam, General Administration Department and Officer on Special Duty, Assam Bhawan, Kautilaya Marg, Chanakya Puri, New Delhi, do hereby solemnly state and affirm as under:-

1. That the deponent is the Joint Secretary, General Administration Department, Government of Assam, and Officer on Special Duty in the Office of the Resident Commissioner, Assam House, New Delhi, and in that capacity deponent is fully conversant with the facts of the case and being duly authorized on this behalf by the Applicant / Appellant herein, the deponent is fully competent to swear the present affidavit.

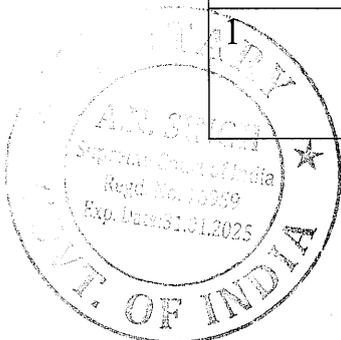


2. That vide Order dated 18.12.2017, this Hon'ble Tribunal made certain directions (19 nos.) for necessary compliance by the stakeholders, including the State of Assam, primarily with a view to protect the elephant population and their conservation reserves.

Subsequently, Respondent No. 8 herein (Coal India Limited) approached the Hon'ble Supreme Court of India in Civil Appeal No. 9710-9711 of 2018 against certain directions (particularly Direction nos. 2 and 8) of the Order dt. 18.12.2017 passed by this Hon'ble Tribunal. The Hon'ble Supreme Court of India, vide Order dt. 27.04.2023 has remanded the matter back to this Hon'ble Tribunal to take further course of action in accordance with law.

3. That it is humbly submitted that, as per the up-to-date Status Report dt. 04.06.2024 submitted by the Principal Chief Conservator of Forests (Wildlife) and Chief Wildlife Warden, Assam (Respondent no. 3 herein), the position of compliance of various Directions so far as that concern the answering Respondent – State has been summarised in the table below:

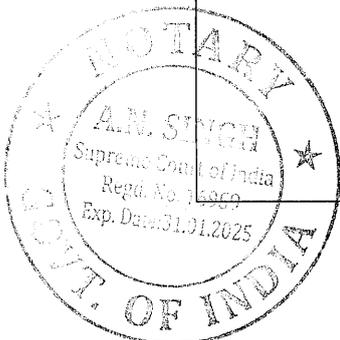
Direction No.	Directions of the Hon'ble NGT's Orders concerning Forest Department	Up to date Status of Action Taken
	The Central Government shall in exercise of the power conferred	Golai elephant corridor has been made part of the



by Section 5 of the Environment Protection Act, 1986 and read with the provisions of Wildlife (Protection) Act, 1972 declare the area inhabited or used by elephants as conservation reserves.

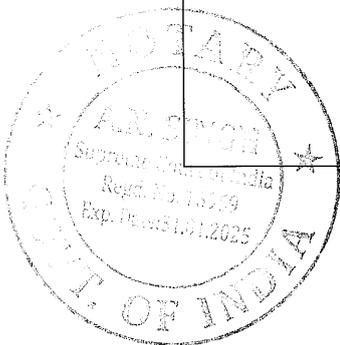
The Ministry vide letters dated 24.8.2017 and 5.12.2018 (copy enclosed) requested the State of Assam to secure the corridors by acquisition of land in these corridors and to explore the feasibility of declaring such corridors as Eco Sensitive Zone. The report on action taken by the State on the above mentioned letter may also be provided.

proposed Eco - Sensitive Zone (ESZ) of Dihing Patkai National Park and the same has been submitted to Govt. of India, MoEF & CC vide Govt. of Assam, Environment & Forest Department's letter dated 14.09.2021 for further action (*Annexure-1 to the status report*). The Govt. of India, MoEF & CC sought additional details with regard to the said proposal from Govt. of Assam vide letter dated 12.04.2024 (*Annexure-2 to the status report*). The Govt. of Assam submitted additional details to the Ministry vide letter dated 19.04.2024 (*Annexure-3 to the status report*). The Govt. of India, MoEF & CC directed to provide details of consultation carried out with the state Govt. of Arunachal



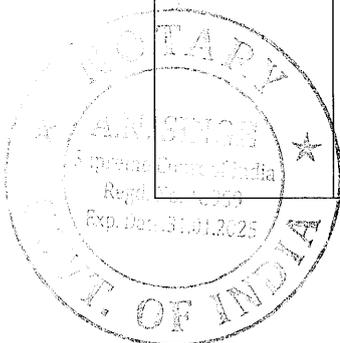
Pradesh as per ESZ guidelines dated 09.02.2011 with regards to the stretch of proposed ESZ boundary coinciding with the interstate boundary of Assam Arunachal Pradesh (*Annexure-4 to the status report*). Accordingly, a meeting with the PCCF & HoFF, Arunachal Pradesh took place in the O/o the PCCF (WL) & CWLW, Assam on 25.04.2024. The MoM of the meeting with details of consultation has been submitted to the Govt. of Assam vide PCCF (WL) & CWLW, Assam's letter dated 25.04.2024 (*Annexure-5 to the status report*). The matter is now under consideration of Govt. of Assam.

The process for declaring Bogapani Elephant

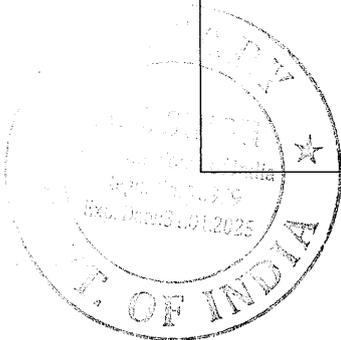


Corridor as a Conservation Reserve (comprising Govt. land owned by NF Railways and NHIDCL) and Community Reserve (comprising community land) has been initiated by the DFO, Digboi division under Section 36A and 36C of the WLPA, 1972 as amended up to date. The DFO, Digboi Division has requested the DRM, NF Railway Tinsukia and the GM (P), NHIDCL, Dibrugarh for their concurrence with regard to the land owned by the respective departments (*Annexure 6 to the status report*).

Reply from the NF Railways and NHIDCL with regards to Govt. land and from the DFO, Digboi Division with regard to community land is awaited.

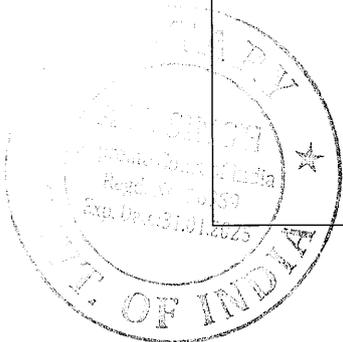


3	Declare Bogapani Corridor which connects Upper Dihing via Bogapani tea estates as forming part of the elephant corridor and issue notification in this regard.	Current status covered in sub-para 2 of Point no. 1.
4	Conduct a Survey of the elephant population in each state and consequently declare the area surrounding thereto as eco-sensitive zone.	<p>The proposed Elephant Population Estimation, 2023 (scheduled to be conducted in first week of April, 2023) as stated earlier vide this office letter No. WL/FG/Civil Appeal No. (S) 9710-9711/2018, dated 02.03.2023 had to be deferred due to inclement weather despite of completion of training programmes conducted for trainers, enumerators and other preliminary exercise like formation of blocks / compartments, digitization of maps etc.</p> <p>Elephant Population Estimation, 2024 was carried out during February</p>



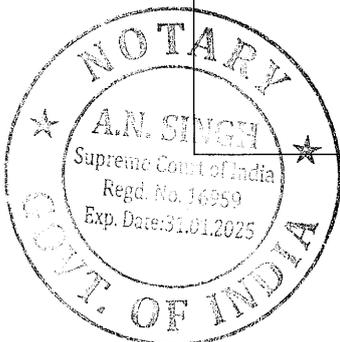
2024 in Assam. The collation of estimation data including demarcating distribution and density of population etc. on digitized map is going on under the guidance of a State Level Committee.

There are 7 (seven) notified NPs, 17 (seventeen) notified WLSs and 5 (five) notified Elephant Reserves in Assam. ESZ of 8 (eight) PAs (NP-2, WLS-6) have been notified by the Govt. of India MoEF & CC. The process of declaring ESZ of 2 (two) NPs and 7 (seven) WLSs is underway both at the level of Govt. of Assam, Environment & Forest Department & Govt. of India, MoEF & CC. Process for submission of proposal of ESZ of 3 (three) NP and 4 (four) WLS is going on at the

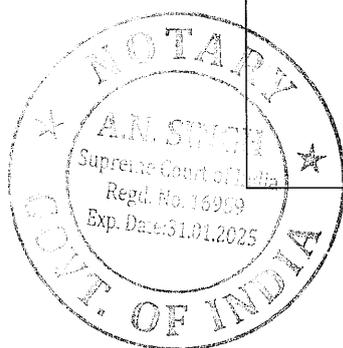


level of the Forest Department. Elephant Corridors and water bodies/swamps etc. which are used by elephants are included in the proposals of ESZ of the PAs as far as practicable. A detailed statement on the current status of declaration of ESZ of PAs in the State is enclosed (*Annexure-7 to the status report*).

The Govt. of Assam vide its notification dated 01.04.2022 has identified and delineated 9(nine) animal corridors for providing connectivity between KNP & Karbi Anglong Hills for free and secure movement of wild animals (*Annexure-8 to the status report*). All the 9 (nine) animal corridors are now included in the

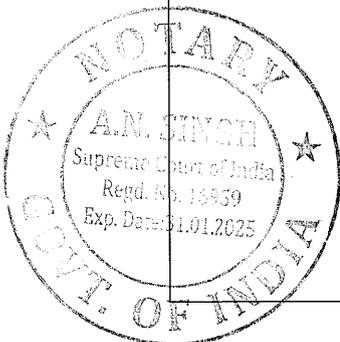


		proposed Integrated ESZ of KNP.
5	Declare south Brahmaputra elephant ranges known as Dihing-Patkai Elephant reserve established on 17th April, 2003 by project elephant as the elephant reserve/elephant corridor.	Dihing Patkai Elephant Reserve comprising an area of 937 Sq. KM was notified as Elephant Reserve vide Govt. of Assam, Environment & Forest Department's Notification No. FRW.44/2002/67, dated 17.04.2003 (<i>Annexure-9 to the status report</i>)
9	We direct Digboi Town Committee, Assam not to allow any construction activity in and around the Digboi reserve.	To be complied by the Digboi Town Committee.
12	We direct Central Government to exercise its power under Section 5 of the Environment Protection Act, 1986 and Wildlife Protection Act, 1972 to give legal recognition and status to the elephant corridors at Golai and Bogapani and other areas to ensure free passage of the endangered wildlife animals.	Applicable to Central Government. However, Golai elephant corridor has been made part of the proposed Eco - Sensitive Zone (ESZ) of Dihing Patkai National Park and the same has been submitted to Govt. of India, MoEF & CC vide Govt. of Assam, Environment &

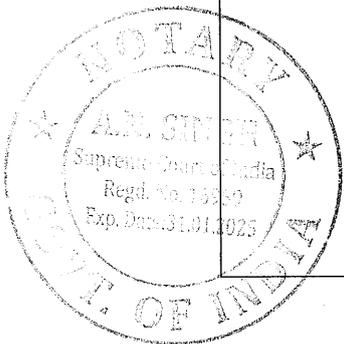


Forest Department's letter dated 14.09.2021 for further action. The detailed status has already been narrated against point no.1 which may kindly be referred to.

The process for declaring Bogapani Elephant Corridor as a Conservation Reserve (comprising Govt. land owned by NF Railways and NHIDCL) and Community Reserve (comprising community land) has been initiated by the DFO, Digboi division under Section 36A and 36C of the WLPA, 1972 as amended up to date. The DFO, Digboi Division has requested the DRM, NF Railway Tinsukia and the GM (P), NHIDCL, Dibrugarh for their concurrence with regard to the land owned by NF



		<p>Railways and NHIDCL. (Annexure-6).</p> <p>Reply from the NF Railways and NHIDCL with regards to Govt. land and from the DFO, Digboi Division with regard to community land is awaited.</p>
15	<p>We further direct the State Governments to constitute a State Level Committee comprising of Senior Officers headed by the Chief Conservator of Forest to conduct survey of the elephant population in each district in the State and demarcate the area of their habitation.</p>	<p>Population estimation of elephants 2024 was conducted during February, 2024 in Assam. A State Level Committee comprising of Senior Forest Officers (In-service and Retired) and a member of State Board for Wildlife, Assam was constituted vide PCCF (WL) & CWLW, Assam's 0.0 No. 328 dated 21.12.2023 (<i>Annexure-10 to the status report</i>). The Committee performed its assigned activities under the supervision of the CWLW, Assam.</p>

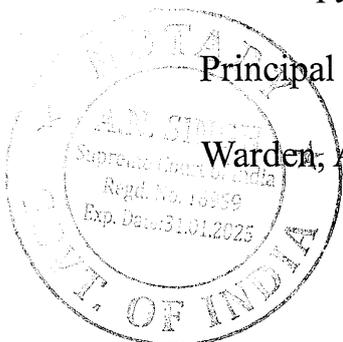


		The collation of estimation data including demarcating distribution and density of population on digitized map by the above Committee is going on.
18.	The core committee shall recommend to the Central Government further action in the matter relating to protection of elephants, declaration of elephant corridors, elephant reserves and for such other direction as may be necessary to fulfil the recommendation as contained in the Gajah (The Report of the Elephant Task Force)	Assam Forest Department has been implementing various management interventions with regards to protection of elephants, declaration of elephant/animal corridors, elephant reserves as per the advisories issued by the Govt. of India, MoEF & CC at different times including recommendations as contained in the report of the Elephant Task Force the "Gajah".

True copy of the up-to-date Status Report dt. 04.06.2024 submitted by the

Principal Chief Conservator of Forests (Wildlife) and Chief Wildlife

Warden, Assam is annexed as ANNEXURE - I [Page 15 to 46].



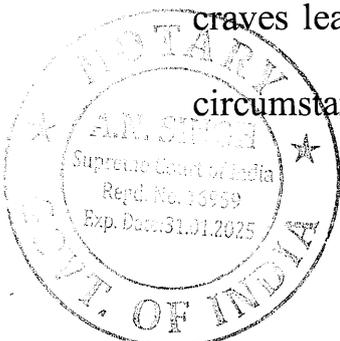
4. That it is further submitted that a State Level Committee was constituted for conducting elephant estimation in the State of Assam and it has been working under the guidance of Chief Wildlife Warden, Assam.

A separate Report dt. 13.05.2024 has been submitted by the Divisional Forest Officer, Digboi Division, Assam. As per such report, latest Elephant Population Estimation was carried out during February, 2024 in the Digboi division and as per this census, a total of 348 wild elephants have been estimated under this division. In addition to this, camera trapping exercise is currently being carried out to ascertain the presence of animals including elephants and tigers.

True copy of Report dt. 13.05.2024 submitted by the Divisional Forest Officer, Digboi Division, Assam is annexed herewith as **ANNEXURE II**

[Page 47 to 50]

5. That the answering Respondent - State of Assam is duty bound to abide by the directions of this Hon'ble Tribunal. The answering Respondent also craves leave to file further detailed affidavit, if required, in the facts and circumstances of the present case.



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I identify the deponent who has Signed/Put T.I. in my presence

VERIFICATION: -

I, the above-named deponent, do hereby verify that the contents of the aforesaid affidavit are true and correct to the best of my knowledge and belief. No part thereof is false and nothing material has been concealed there from.

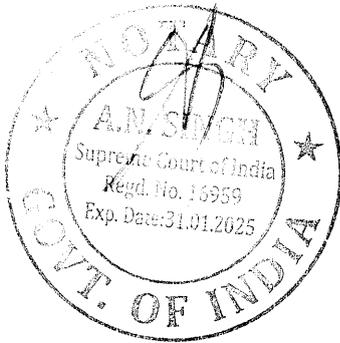
Verified at New Delhi on this the 17 JUL 2024 day of July, 2024.

[Signature]
DEPONENT

Joint Secretary to the Government of Assam
General Administration Department &
Officer on Special Duty
Assam Bhawan, New Delhi

[Signature]
DEPONENT

Joint Secretary to the Government of Assam
General Administration Department &
Officer on Special Duty
Assam Bhawan, New Delhi



17 JUL 2024



GOVERNMENT OF ASSAM

OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS (WILDLIFE)
AND CHIEF WILDLIFE WARDEN, ASSAM::PANJABARI::GUWAHATI-37

Email Id : pccf.wl.assam@gmail.com

No. WL/FG/Civil Appeal No. (S) 9710-9711/2018

Dated: 04.06.2024

To,

The Special Chief Secretary (Forest) to the Govt. of Assam,
E-Block, 3rd floor, Janata Bhawan, Dispur, Guwahati-06.

Sub:- O.A. 19/2014 (Dr. Kashmiri Kakati Vs. Union of India & Ors.)

- Ref:- 1. Govt. of Assam, Environment & Forest Department's letter eCF No. 266605/529, dated 27.05.2024.
2. This office letter No. WL/FG/Civil Appeal No. (S) 9710-9711/2018, dated 02.03.2023.

Sir,

With reference to the subject and letters cited above, the up to date Status Report on the action taken with regards to the Civil Appeal No. (s) 9710-9711/2018 (Coal India Ltd.) -Vs- Dr. Kashmiri Kakati & Ors in respect of Digboi Forest Division as sought is furnished below for kind information and necessary action.

Point No.	Directions of the Hon'ble NGT's Orders concerning Forest Department.	Up to date Status of Action Taken
1	<p>The Central Government shall in exercise of the power conferred by Section 5 of the Environment Protection Act, 1986 and read with the provisions of Wildlife (Protection) Act, 1972 declare the area inhabited or used by elephants as conservation reserves.</p> <p>The Ministry vide letters dated 24.8.2017 and 5.12.2018 (copy enclosed) requested the State of Assam to secure the corridors by acquisition of land in these corridors and to explore the feasibility of declaring such corridors as Eco Sensitive Zone. The report on action taken by the State on the above mentioned letter may also be provided.</p>	<p>Golai elephant corridor has been made part of the proposed Eco - Sensitive Zone (ESZ) of Dihing Patkai National Park and the same has been submitted to Govt. of India, MoEF & CC vide Govt. of Assam, Environment & Forest Department's letter dated 14.09.2021 for further action (Annexure-1). The Govt. of India, MoEF & CC sought additional details with regard to the said proposal from Govt. of Assam vide letter dated 12.04.2024 (Annexure-2). The Govt. of Assam submitted additional details to the Ministry vide letter dated 19.04.2024 (Annexure-3). The Govt. of India, MoEF & CC directed to provide details of consultation carried out with the state Govt. of Arunachal Pradesh as per ESZ guidelines dated 09.02.2011 with regards to the stretch of proposed ESZ boundary coinciding with the interstate boundary of Assam - Arunachal Pradesh (Annexure-4). Accordingly, a meeting with the PCCF & HoFF, Arunachal Pradesh took place in the O/o the PCCF (WL) & CWLW, Assam on 25.04.2024. The MoM of the meeting with details of consultation has been submitted to the Govt. of Assam vide PCCF (WL) & CWLW, Assam's letter dated 25.04.2024 (Annexure-5). The matter is now under consideration of Govt. of Assam.</p> <p>The process for declaring Bogapani Elephant Corridor as a Conservation Reserve (comprising Govt. land owned by NF Railways and NHIDCL) and</p>

		<p>Community Reserve (comprising community land) has been initiated by the DFO, Digboi division under Section 36A and 36C of the WLP, 1972 as amended up to date. The DFO, Digboi Division has requested the DRM, NF Railway Tinsukia and the GM (P), NHIDCL, Dibrugarh for their concurrence with regard to the land owned by the respective departments (Annexure-6).</p> <p>Reply from the NF Railways and NHIDCL with regards to Govt. land and from the DFO, Digboi Division with regard to community land is awaited.</p>
3	<p>Declare Bogapani Corridor which connects Upper Dihing via Bogapani tea estates as forming part of the elephant corridor and issue notification in this regard.</p>	<p>Current status as stated above in Para-2 of Point No.1 may kindly be referred to.</p>
4	<p>Conduct a Survey of the elephant population in each state and consequently declare the area surrounding thereto as eco-sensitive zone.</p>	<p>The proposed Elephant Population Estimation, 2023 (scheduled to be conducted in first week of April, 2023) as stated earlier vide this office letter No. WL/FG/Civil Appeal No. (S) 9710-9711/2018, dated 02.03.2023 had to be deferred due to inclement weather despite of completion of training programmes conducted for trainers, enumerators and other preliminary exercise like formation of blocks / compartments, digitization of maps etc.</p> <p>Elephant Population Estimation, 2024 was carried out during February 2024 in Assam. The collation of estimation data including demarcating distribution and density of population etc. on digitized map is going on under the guidance of a State Level Committee.</p> <p>There are 7 (seven) notified NPs, 17 (seventeen) notified WLSs and 5 (five) notified Elephant Reserves in Assam. ESZ of 8 (eight) PAs (NP-2, WLS-6) have been notified by the Govt. of India MoEF & CC. The process of declaring ESZ of 2 (two) NPs and 7 (seven) WLSs is underway both at the level of Govt. of Assam, Environment & Forest Department & Govt. of India, MoEF & CC. Process for submission of proposal of ESZ of 3 (three) NP and 4 (four) WLS is going on at the level of the Forest Department. Elephant Corridors and water bodies/swamps etc. which are used by elephants are included in the proposals of ESZ of the PAs as far as practicable. A detailed statement on the current status of declaration of ESZ of PAs in the State is enclosed (Annexure-7).</p> <p>The Govt. of Assam vide its notification dated 01.04.2022 has identified and delineated 9(nine)</p>

		animal corridors for providing connectivity between KNP & Karbi Anglong Hills for free and secure movement of wild animals (Annexure-8). All the 9 (nine) animal corridors are now included in the proposed Integrated ESZ of KNP.
5	Declare south Brahmaputra elephant ranges known as Dihing-Patkai Elephant reserve established on 17th April, 2003 by project elephant as the elephant reserve/elephant corridor.	Dihing Patkai Elephant Reserve comprising an area of 937 Sq. KM was notified as Elephant Reserve vide Govt. of Assam, Environment & Forest Department's Notification No. FRW.44/2002/67, dated 17.04.2003 (Annexure-9)
9	We direct Digboi Town Committee, Assam not to allow any construction activity in and around the Digboi reserve.	To be complied by the Digboi Town Committee.
12	We direct Central Government to exercise its power under Section 5 of the Environment Protection Act, 1986 and Wildlife Protection Act, 1972 to give legal recognition and status to the elephant corridors at Golai and Bogapani and other areas to ensure free passage of the endangered wildlife animals.	<p>Applicable to Central Government.</p> <p>However, Golai elephant corridor has been made part of the proposed Eco - Sensitive Zone (ESZ) of Dihing Patkai National Park and the same has been submitted to Govt. of India, MoEF & CC vide Govt. of Assam, Environment & Forest Department's letter dated 14.09.2021 for further action. The detailed status has already been narrated against point no.1 which may kindly be referred to.</p> <p>The process for declaring Bogapani Elephant Corridor as a Conservation Reserve (comprising Govt. land owned by NF Railways and NHIDCL) and Community Reserve (comprising community land) has been initiated by the DFO, Digboi division under Section 36A and 36C of the WLPA, 1972 as amended up to date. The DFO, Digboi Division has requested the DRM, NF Railway Tinsukia and the GM (P), NHIDCL, Dibrugarh for their concurrence with regard to the land owned by NF Railways and NHIDCL. (Annexure-6).</p> <p>Reply from the NF Railways and NHIDCL with regards to Govt. land and from the DFO, Digboi Division with regard to community land is awaited.</p>
15	We further direct the State Governments to constitute a State Level Committee comprising of Senior Officers headed by the Chief Conservator of Forest to conduct survey of the elephant population in each district in the State and demarcate the area of their habitation.	Population estimation of elephants 2024 was conducted during February, 2024 in Assam. A State Level Committee comprising of Senior Forest Officers (In-service and Retired) and a member of State Board for Wildlife, Assam was constituted vide PCCF (WL) & CWLW, Assam's O.O No. 328 dated 21.12.2023(Annexure-10). The Committee performed its assigned activities under the supervision of the CWLW, Assam.

2205

		The collation of estimation data including demarcating distribution and density of population on digitized map by the above Committee is going on.
18	The core committee shall recommend to the Central Government further action in the matter relating to protection of elephants, declaration of elephant corridors, elephant reserves and for such other direction as may be necessary to fulfil the recommendation as contained in the Gajah (The Report of the Elephant Task Force)	Assam Forest Department has been implementing various management interventions with regards to protection of elephants, declaration of elephant/animal corridors, elephant reserves as per the advisories issued by the Govt. of India, MoEF & CC at different times including recommendations as contained in the report of the Elephant Task Force the "Gajah".

Encl:- As above.

Yours faithfully

(Sandeep Kumar, IFS),
Principal Chief Conservator of Forests,
Wildlife & Chief Wildlife Warden, Assam

Copy for information and necessary action to Divisional Forest Officer, Digboi Division. This has a reference to his letter No. A/NGT/2024/1212-16, dated 13.05.2024.

Principal Chief Conservator of Forests,
Wildlife & Chief Wildlife Warden, Assam

Copy for information to Principal Chief Conservator of Forests & Head of Forest Force, Assam, Aranya Bhawan, Panjabari, Guwahati-37. This has a reference to this office letter No. WL/FG/Civil Appeal No. (S) 9710-9711/2018, dated 16.05.2024 which has been further updated by this office.

PP-456C

Principal Chief Conservator of Forests,
Wildlife & Chief Wildlife Warden, Assam

GOVERNMENT OF ASSAM
ENVIRONMENT AND FOREST DEPARTMENT
DISPUR, GUWAHATI-6

No. FRW.5/2018/564

Dated Dispur, the 14th September, 2021

From : Dr. Vijay T Palve, IFS,
Officer-On-Special-Duty,
Environment & Forest Department,
Dispur, Guwahati-6.

To : The Inspector General of Forest (WL),
Ministry of Environment, Forest and Climate Change,
Govt. of India.

Sub : Submission of revised proposal on Eco-Sensitive Zone of Dehing Patkai
National Park, Assam.

Sir,

With reference to the subject cited above, I am directed to enclose herewith the revised proposal for the draft preliminary notification for the Eco-Sensitive Zone of Dehing Patkai National Park, Assam along with relevant documents as received from PCCF (WL), Assam and with a request for further necessary action.

This is for favour of your kind information and necessary action.

Yours faithfully,

Encl: As stated

Officer-On-Special-Duty,
Environment & Forest Department.

Dated Dispur, the 14th September, 2021

Memo. No. FRW.5/2018/564-A

Copy to:

1. The Principal Chief Conservator of Forests & HoFF, Assam, Panjabari, Guwahati-37.
2. The Principal Chief Conservator of Forests (W/L), Assam, Panjabari, Guwahati-37
3. P.S. to Principal Secretary, Environment & Forest Department, Dispur, Guwahati-6.
4. P.S. to Commissioner & Secretary, Environment & Forest Department, Dispur, Guwahati-6.

By Orders etc.,

Officer-On-Special-Duty,
Environment & Forest Department.

Annexure - 2

20

F. No. 10-107/2013-WL (pt)
Government of India
Ministry of Environment, Forests and Climate Change
(Wildlife Division)

6th Floor, Vayu Wing
Indira Paryavaran Bhawan,
Jorbagh Road, Allganj,
New Delhi-110003.

Dated: 12th April 2024.

The Additional Chief Secretary,
Government of Assam
Environment & Forests Department
Dispur, Guwahati-06.

Sub: Proposal for declaration of Eco-Sensitive Zone around Dehing Patkai National Park, Assam.

Sir,

Reference is invited to the proposal for declaration of Eco-Sensitive Zone around Dehing Patkai National Park, Assam. Examination of the proposal indicates that the following essential details are still required for processing for the draft notification:

- i. The details of consultation with the State Government of Arunachal Pradesh in accordance with the guidelines of the Ministry dated 9th February, 2011 as made mandatory by Hon'ble Supreme Court of India order dated 26.04.2023.
- ii. A Survey of India coloured and legible A-4 size map demarcating the PA and the proposed ESZ along with prominent locations marked of the PA and the ESZ boundary on the toposheet (coordinates of PA boundary not indicated in the map).
- iii. GIS Shape/KML Files of Protected Area and its proposed ESZ.
- iv. Soft copy of the complete proposal in word format.

It is requested that the above details may kindly be forwarded to this Ministry **URGENTLY** for further processing of the proposal. A model Template for ESZ proposal and check list is also enclosed for kind perusal.

Yours faithfully,
Signed by Rakesh Kumar
Jagenia
Date: 12-04-2024 11:56:30

(Rakesh Kumar Jagenia)
Deputy Inspector General of Forests (WL)
E-mail: digwl-mefcc@gov.in

Copy to: The Chief Wild Life Warden, Govt. of Assam, Basistha Forest Complex
Guwahati-781029.

2208

ENF-13019/8/2023-ENV./FOREST-Environment & Forest Annexure-3

MOST URGENT

I/530782/2024

GOVERNMENT OF ASSAM
ENVIRONMENT AND FOREST DEPARTMENT
DISPUR, GUWAHATI-6
Email ID : environmentforestassam@gmail.com

21

ECF No. 274850/88

To : The Deputy Inspector General of Forests (WL)
Govt. of India, Ministry of Environment, Forests & Climate Change
(Wildlife Division),
Indira Paryavaran Bhawan, Jor Bagh Road,
New Delhi-110003

Sub : Regarding Notification of Eco-Sensitive Zone of Dehing Patkai National Park,
Assam

Ref : F.No.WL-10-107/2013-WL (pt); Dated 12.04.2024

Sir

With reference to the subject cited above, I am directed to forward herewith the essential details as sought vide your letter under reference and as submitted by the O/o of the Principal Chief Conservator of Forest (Wildlife) & Chief Wildlife Warden, Assam, in connection with the ESZ of Dehing Patkai National Park, for your kind information and taking necessary action.

Encl: As stated above.

Yours faithfully,
Signed by
Sachindra Das
Date: 19-04-2024 14:12:33
Joint Secretary to the Govt. of Assam,
Environment and Forest Department, Assam

Memo ECF No. 274850/88-A

Copy to for information:

1. The Director General of Forests, Govt. of India, Ministry of Environment, Forests & Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-110001.
2. The Inspector General of Forest (WL), Ministry of Environment, Forest and Climate Change, New Delhi-110001, for information.
3. Principal Chief Conservator of Forests & HoFF, Assam, Panjabari, Guwahati-37.
4. Principal Chief Conservator of Forests (Wildlife), & Chief Wildlife Warden, Assam, Panjabari, Guwahati-37.
5. P.S. to the Secretary, Co-ordination to the Chief Secretary, Assam, for kind appraisal of Chief Secretary.
6. P.S. to the Special Chief Secretary (Forest), Environment & forest Department, Assam.

(e-signed)

Joint Secretary to the Govt. of Assam,
Environment and Forest Department, Assam

Annexure - 4

22

F. No. 10-107/2013-WL (pt)
Government of India
Ministry of Environment, Forests and Climate Change
(Wildlife Division)

6th Floor, Vayu Wing,
Indira Paryavaran Bhawan,
Jorbagh Road, New Delhi-110003

Dated: 19th April, 2024.

The Additional Chief Secretary,
Government of Assam
Environment & Forests Department
Dispur, Guwahati-06.

Sub: Proposal for declaration of Eco-Sensitive Zone around Dehing Patkai National Park, Assam.

Sir,

Reference is invited to the proposal for declaration of Eco-Sensitive Zone around Dehing Patkai National Park, Assam forwarded vide letter ECF No. 274850/88 dated 19.12.2024. The Ministry had issued guidelines dated 9th February, 2011 for declaration of ESZ around National Parks and sanctuaries which have been made mandatory by Hon'ble Supreme Court of India order dated 26.04.2023. The guidelines mention that:

In cases where the boundary of a protected area abuts the boundary of another State/Union Territory where it does not form part of any protected area, it shall be endeavour of both the State/Union Territory Governments to have a mutual consultation and decide upon the width of the eco-sensitive zone around the protected area.

Accordingly, the State Government of Assam is requested to provide the details of consultations carried out with the State Government of Arunachal Pradesh. Further, extent of proposed ESZ in different directions at S.No. 3 (c) of the format may also be provided to this Ministry **URGENTLY** for further processing of the proposal.

Yours faithfully,

Signed by

Rakesh Kumar Jagenia

Date: 19-04-2024 18:58:19
(Rakesh Kumar Jagenia)

Deputy Inspector General of Forests (WL)

E-mail: digwl-mefcc@gov.in

Copy to: The Chief Wild Life Warden, Govt. of Assam, Basistha Forest Complex Guwahati-781029.



GOVERNMENT OF ASSAM

**OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS (WILDLIFE) AND
CHIEF WILDLIFE WARDEN, ASSAM::PANJABARI::GUWAHATI-37**

Email Id : pccf.wl.assam@gmail.com

No. WL/FG.35/Eco- Sensitive Zone area/ Dehing Patkai NP/ Part/2023
To,

Date: 25.04.2024

The Special Chief Secretary (Forest) to the Govt. of Assam,
Environment and Forest Department,
Dispur, Guwahati-06.

Sub: Proposal for declaring of Eco- Sensitive Zone around Dehing Patkai National Park, Assam-reg.

Ref: 1. MoEF & CC (Wildlife Division), Govt. of India's letter F. No.10-107/2023- WL-(pt), dtd. 19.04.2024
2. This office letter No. WL/FG.35/Eco- Sensitive Zone area/ Dehing Patkai NP/ Part/2023, dtd. 24.04.2024

Sir,

With reference to the subject and letter cited above, I would like to inform you that a meeting on the ESZ boundary of Dehing Patkai NP of Assam and D'Ering WLS of Arunachal Pradesh was held on 25.04.2024 in the office of the undersigned between Assam and Arunachal Pradesh Forest Department regarding extent of ESZs of the said PAs in so far as the feasibility of extending the ESZ into the territorial jurisdiction of the other State is concerned. The details of consultation carried out during the meeting have been recorded and a copy of minutes of the meeting signed by the officers of both the states is enclosed herewith for favour of kind information and necessary action.

Enclosed: As stated above.

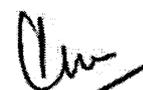
Yours faithfully,


(Sandeep Kumar, IFS)

PCCF, WL & CWLW, Assam

Copy for information to:

1. Special Chief Secretary to the Govt. of Assam, Environment and Forest Department, Dispur, Guwahati-06.
2. Principal Chief Conservator of Forest and Head of Forest Force, Assam, Panjabari, Guwahati-37.


PCCF, WL & CWLW, Assam

Minutes of the meeting held to discuss the issue of proposed width of Eco Sensitive Zone (ESZ) falling in the inter-state boundary between Assam and Arunachal Pradesh

In compliance with the directive from the Ministry of Environment, Forest and Climate Change, Government of India, as per its letters dated 19th April 2024 regarding extent of ESZs of Dehing Patkai National Park of Assam and D' Ering National Park of Arunachal Pradesh in so far as the feasibility of extending the ESZ into the territorial jurisdiction of the other State is concerned, and following the Ministry's guidelines for declaring ESZs around National Parks and Wildlife Sanctuaries, a consultative meeting was convened between wildlife authorities from Assam and Arunachal Pradesh. The meeting took place in the office chamber of the Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden, Assam at Aranya Bhawan, Guwahati, on 25th April 2024 at 12:30 pm. Shri Sandeep Kumar, IFS, Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden, Assam along with his team from the Assam Forest department, attended the meeting, while Shri Millo Tasser, IFS, Conservator of Forests (Hq), represented the Arunachal Wildlife department. List of officers present in the meeting is enclosed as Annexure-I.

At the outset, the Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden, Assam welcomed all the officers to the meeting, and the following points were discussed in detail.

1. Notification of Eco sensitive zone of Dehing Patkai National Park (DPNP), Assam.

Introducing the subject Shri Sandeep Kumar, IFS, PCCF (Wildlife) & Chief Wildlife Warden, Assam expressed that extending the Eco Sensitive Zone of the Protected Area of Assam or Arunachal Pradesh, viz Dehing Patkai and D' Ering WL Sanctuaries respectively, into the territorial jurisdiction of the other State will result in serious administrative difficulties.

Shri Millo Tasser, CF (Hq), Arunachal Pradesh, pointed out that the Sanctuary shares its boundary with Assam-Arunachal inter-state boundary. He further explained that any extension of the Eco-Sensitive Zone (ESZ) from Assam into Arunachal Pradesh could significantly impact the livelihoods and development needs of local inhabitants living in Arunachal along the inter-state boundary including the town of Deomali in Tirap district and future development of this township.



Also, the Hon'ble Supreme Court clarified in its order dated April 26, 2023, in IA No. 131377/2022, that paragraph 56.1 of the order dated June 3, 2022 on minimums, would not be applicable to National Parks and Wildlife Sanctuaries located on inter-state borders or sharing common boundaries. Also, there are several PAs located along interstate boundaries where the ESZ boundary remains coterminous with inter-state boundaries, such as Nagarjunasagar Srisailem Tiger Reserve (NSTR) and Valimiki Tiger Reserve. Therefore, any extending the Eco-Sensitive Zones beyond the sensitive and complex interstate boundaries including that of Dehing Patkai National Park into Arunachal Pradesh would neither be desirable nor feasible.

2. Notification of Eco sensitive zone of Daying Ering Wildlife Sanctuary, Arunachal Pradesh.

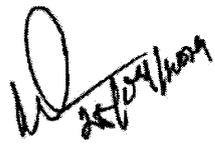
Shri Millo Tasser, CF (Hq) of Arunachal Pradesh, informed that the proposal for notifying the Eco Sensitive Zone (ESZ) for Daying Ering Wildlife Sanctuary was submitted to the Ministry of Environment, Forest, and Climate Change, Government of India in July 2023. The southern border of the sanctuary abuts the inter-state boundary with Assam. The proposal submitted by the Government of Arunachal Pradesh (GoAP) delineates an ESZ within its territorial jurisdiction, extending 1 km on all sides and aligning with the inter-state boundary of the sanctuary on the southern side. However, upon examining the proposal, the Ministry requested further details regarding consultations with Assam, as outlined in the guidelines for notifying an Eco Sensitive Zone.

Shri Millo Tasser further informed that a consultation between the DFO Daying Ering Wildlife Sanctuary (Arunachal Pradesh) and the DFO of Dhemaji Forest Division (Assam) took place on 3rd April 2024. During this meeting, the field authorities from Assam have pointed out that due to the sensitive nature of the inter-state boundary involved and the presence of habitations with their developmental needs, it is not feasible to extend and notify an Eco Sensitive Zone into the Assam side. This development has been communicated to the Ministry with a request to process the proposal as originally submitted with ESZ coterminous with the interstate boundary and to process it quickly to avoid further delay adversely affecting development and ESZ management activities in the State.



Decision taken: Officers from both Assam and Arunachal Pradesh have noted that there are habitations on both sides having their developmental needs and aspirations along the interstate boundaries shared by Daying Ering Wildlife Sanctuary and Dehing Patkai National Park (DPNK). Extending the ESZ beyond the sensitive and complex interstate boundaries will not only hamper the developmental aspirations but also complicate smooth implementation of the managerial activities of the ESZ. The Hon'ble Supreme Court also, recognizing the complexities involved and various instances of ESZ in respect of similarly situated PAs along the inter-state boundaries in the country, has exempted the minimums of ESZ vide its Orders dated 26/4/23. Therefore, it is unanimously decided that the proposals for the ESZs of Daying Ering Wildlife Sanctuary and Dehing Patkai National Park (DPNP) have to align with their own territorial jurisdiction coterminous with the boundary of PAs where the interstate boundaries are involved. It is also decided that the Ministry should be requested to accordingly notify the ESZs at the earliest in respect of these PAs to avoid any delay affecting the bonafide developmental needs and the smooth management of the ESZs.

The meeting ended with thanks to everyone present.

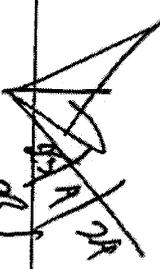

 M. K. ZASER, IFS
 CFC (Hq)
 Arunachal Pradesh


 (Sandeep Kumar, IFS)

Principal Chief Conservator of Forests
 Wildlife & Chief Wildlife Warden, Assam
 Panjabari, Guwahati-37

Meeting on the ESZ Boundary of Dehing Patkai National Park of Assam and D'Ering National Park of Arunachal Pradesh held on 25th April, 2024 in the O/o the PCCF, WL & CWLW, Assam between Assam and Arunachal Pradesh Forest Department.

ATTENDANCE SHEET

Sl No.	Name & Designation	Signature
1	Shri Sandeep Kumar, IFS PCCF (WL), CWLW, Assam	 28/4/24
2	Millo Tasser, IFS, CF Head Quarter, O/o the PCCF & Hoff, Arunachal Pradesh	 28/4/24
3	TC Ranjith Ram, IFS DFO, Digboi Division	 28/4/24
4	B V Sandeep, IFS DFO, Dibrugarh Division	 25/4/24
5		
6		
7		



Government of Assam
Office of the Divisional Forest Officer
Digboi Division: Digboi

Ph.No.03751264433

Email ID: dfodigboi@gmail.com

Letter No. B/NGT/2023/1721-23

Dated: 26/06/2023

To,

1. The Divisional Railway Manager
N. F. Railway, Tinsukia
2. The General Manager (P)
NHIDCL, MRT Q IDCL
C.R. Building, Dibrugarh

Sub:- Regarding creation of Conservation Reserve of Bogapani Elephant Corridor.

Sir,

In inviting a reference to the subject mentioned above, I would like to inform you that Bogapani Elephant Corridor is a notified Elephant Corridor under Digboi Forest Division which connects the habitats of Dihing Patkai National Park through Upper Dehing Reserved Forest (West Block) to Upper Dehing Reserved Forest (East Block) under the Division. Further, being a part of Dehing Patkai Elephant Reserve, the said corridor has been being utilized by the wild elephants throughout the year. The corridor crosses both railway line and national highway near Bogapani.

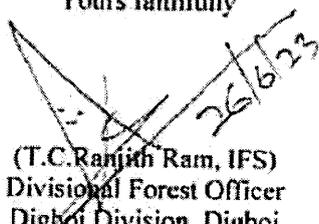
Further, the Hon'ble National Green Tribunal has passed order regarding conservation of Bogapani Elephant Corridor in the Civil Appeal No. 9710-9711 of 2018 by upgrading it as conservation reserve. In this regard, a proposal for declaration of Conservation Reserve has already been submitted to the PCCF, Wildlife & Chief Wildlife Warden, Assam vide letter No. A/NGT/2023/431-34 dt. 18/02/2023 for approval as well as issuance of Notification in this respect. Moreover, a proposal for creation of Viaduct of length of 800 m (Approx.) has also been submitted to the higher up for approval vide letter No. A/Elephant Corridor/2023/1453-56 dt. 19/06/2023 with a view to safe & free passage of elephants through the Bogapani corridor.

Therefore, you are kindly requested to look into the matter and to submit your comments/views and concurrence for the project in this respect for further necessary action.

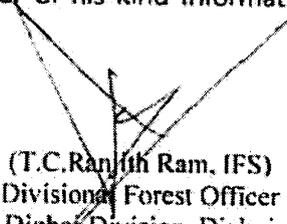
In this regard, the Hon'ble NGT orders are attached herewith along with details of corridor for your kind information and necessary action.

Encl:- As above.

Yours faithfully


(T.C. Ranjith Ram, IFS)
Divisional Forest Officer
Digboi Division, Digboi

Copy to the Deputy Commissioner, Tinsukia District for favour of his kind information and necessary action.

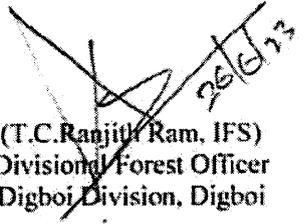

(T.C. Ranjith Ram, IFS)
Divisional Forest Officer
Digboi Division, Digboi

Memo No. A/NGT/2023/1511-12

Dated: 26/06/2023

Copy to:-

1. The Principal Chief Conservator of Forests & Head of Forest Force, Assam, Aranya Bhawan, Panjabari, Guwahati-37 for favour of his kind information and necessary action.
2. The Principal Chief Conservator of Forests, Wildlife & Chief Wildlife Warden, Assam, Aranya Bhawan, Panjabari, Guwahati-37 for favour of his kind information and necessary action.


(T.C. Ranjith Ram, IFS)
Divisional Forest Officer
Digboi Division, Digboi

Elephant Corridor data sheet

1. Name of the Corridor: Bogapani Corridor - Upper Dihing East-Upper Dihing West Block
 2. FD/PA/District: Digboi Forest Division / Tinsukia District
 3. Connecting(Ranges/FDs/RFs/PAs): Lakhipather Range to Digboi Range
 4. Geographical coordinates: 27° 25' 23.78" N 95° 36' 33.14" E
 5. Area and dimension: Length 5.5 k.m.
 6. What was the corridor boundary delineated based on? (Was the boundary of the corridor identified based on published research/observations/strong barriers on either side/anecdotal evidence/ etc.): Joint Survey with W.T.I.
 7. Critical area/ bottleneck in corridor: Railway Track and National Highway
 8. If there is bottleneck, mention the major reasons of construction/bottleneck: These pathways have been in place since decades.
 9. Map of the corridor (Attach a map): Attached
- Status of structural connectivity:**
10. Demarcation of corridor (Mention Compartment/ Block/Range/FD and its area in corridor): 94 Compartment in UDRF, West Block and 21,22 & 23 Compartment in UDRF, East Block.
 11. Major Land use: Forest/Agriculture/plantation (Tea/ Coffee/any other plantation)/ settlement/river: Forest, Agriculture and Tea garden.
 12. Habitatype/Foresttype/Vegetation: Rain forests
 13. Status of corridor forest (Intact/Degraded): Moderately intact
 14. Nearest PA: Dihing Patkai National Park
 15. Legal status of the corridor (PA/RF/Revenue land/community forest/private forest/private land): Reserved Forest & Revenue land
 16. Total areas under different categories: Not assessed

Land use	Area (In ha.)
Forest	
Agriculture	
Habitation	

Elephant movement status/corridor use:

17. Status of elephant movement (Regular/Seasonal/Occasional): Seasonal;
18. If seasonal or occasional, specify season and month when elephant usage the corridor area: October to February
19. Specify the usages (Used by Loners/elephant herd of Both : Herd
20. Group size:5-100
21. Specify the period (season/month) used by loner and herd: October to February

Loners:

Herd:

22. Probable reasons of elephant visit/usage of corridor areas: Connects two large habitats (RFs)

23. For how long elephants are using the corridor area (No. of years) : Since time immemorial

24. Current status of elephant movement (Increased/decreased, compared to 10 years ago):
Decreased

25. Possible reasons of increase/decrease in elephant movement: increase in traffic and establishment of population nearby.

26. No. of elephant reported from corridor areas during last elephant population estimation (mention year of population estimation exercise and number of elephant): Corridor specific assessment not done.

Major habitations/Settlement:

27. Number of Villages/settlements falling within the corridor area: 2 Bogapani tea garden and Bogapani Forest Village

28. Number of corridor dependent villages/settlements outside the corridor area: 2

29. Dependencies of community living in and around corridor areas on corridor forests/resources (For Fuel wood, Fodder, Grazing, NTFP collection, water for irrigation etc.) Fuel wood collection

Status of Human Elephant Conflict (HEC) in and around corridor areas:

30. Number of villages in and around corridor area affected due to HEC: 3 nos.

31. Total crop/plantation area damaged by elephant annually: approximately 500 Bighas

32. Major crop/plantation prone to damage by elephant: Paddy.

33. Seasonality of crop depredation (month): October to February

Type of crop	Month
Paddy	November

34. Status of house/property damage (Number of house/properties damaged by elephants in villages/settlement in and around corridor area in last five year): 50 nos. house damages

35. Seasonality of house/property damage (Month): October to February

36. Status of human casualties (Number of human death/injuries reported due to human elephant conflict from villages/settlements in and around corridor area-In last five years):human death 3 nos.

37. Status of elephant death due to conflict (Number of elephant death reported due to human elephant conflict in and around corridor area in last five years):No

Threats to the corridor:

38. Presence of linear infrastructure in the corridor area (Road, Railway track, canal, Power line etc.): NH-38 and railtrack

A. Mention about road, if any (National Highway/State highway):National Highway 38

a. Total length of road, if any (National Highway/state highway): Approx 1 km

b. Status of vehicular traffic (Based on survey undertaken, if any: No survey undertaken

c. Wildlife mortality information, if any (For last one year):No

d. Mitigation measures (overpass/underpass) undertaken to facilitate elephant movement in corridor area, if any: A flyover has been proposed

B. Railway track (Broad/meter gauge, single/double track, electrified/non-electrified): Single track non-electrified.

a. Length of the railway track through corridor area and daily rail traffic: Approx 1 km

b. Wildlife death due to train hits, if any (For last one year):No

C. Canal (Irrigation/power): No

a. Length of canal through corridor area: No

b. Type of embankment (earthen/concrete) and slope: No

c. Is there any impact of canal on elephant movement? No canal present

d. Any bridge or underpass on canal in the corridor area which is being used by elephant NA

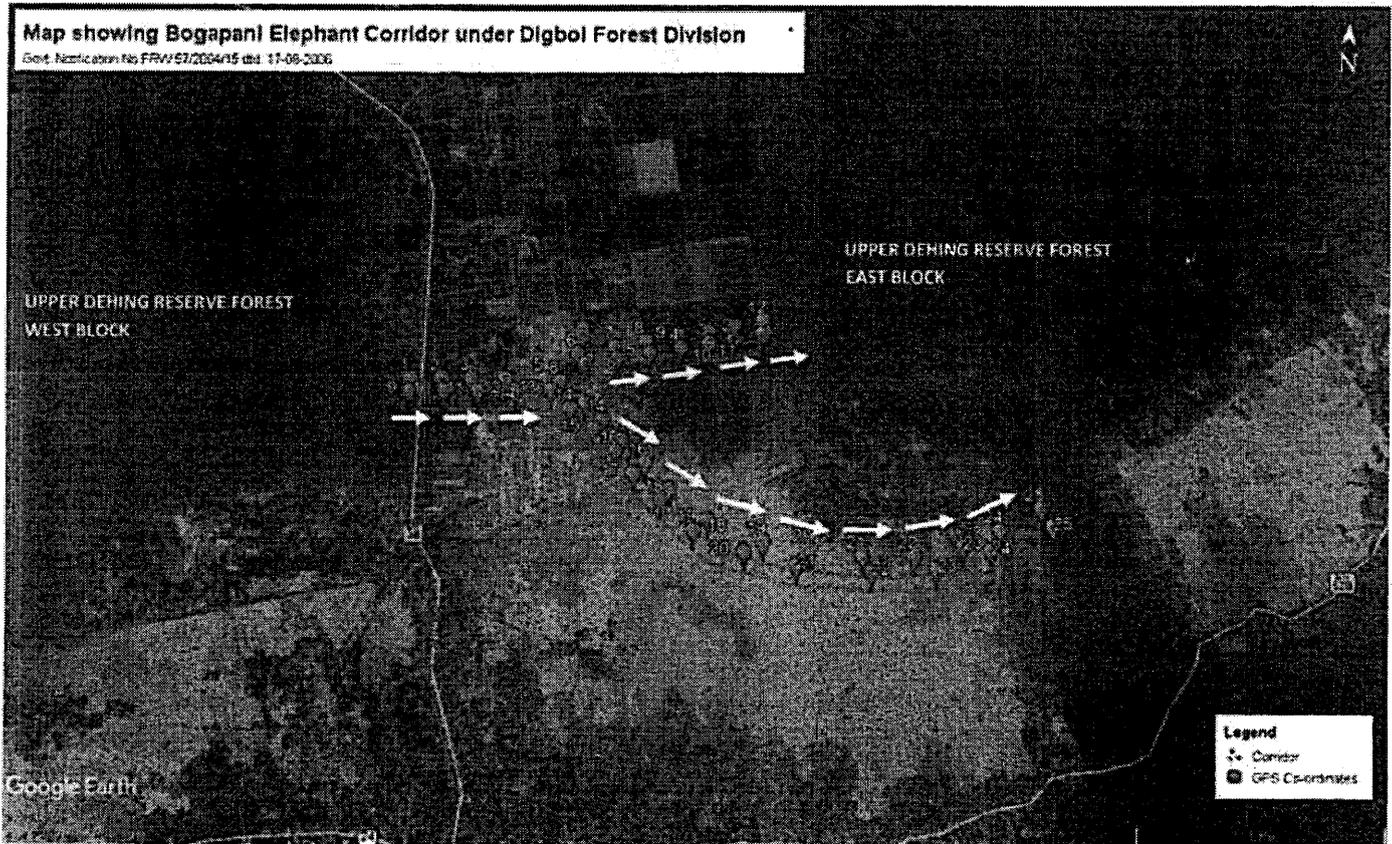
D. Detail of high-tension power line through corridor area (Voltage and Length through corridor area: NA

39. Are there fences/ trench/ Wall in the corridor area? (yes/No) No

40. If yes, total length of power fence/ trench/ Wall in corridor area: NA

41. Impact of existing fence/ trench/ Wall on elephant movement, if any: NA
42. Are there other threats in the corridor? (eg. Poaching, logging, over-extraction of resources):
Frequent movement of vehicles and people
43. Presence of industry/ Industrial area inside or near the corridor (Yes/No): Yes
44. If Yes, total area of the industry and total work force: Approx 300 ha , 10000+ workers
45. Is there any impact of Industry/ industrial area on elephant movement? Yes
46. Detail of other establishments inside or near corridor area : Tea Gardens
47. Type of establishment (Institutional building/ tourism infrastructure/ government establishment or building):.....
- 48 Total area of establishment inside the corridor or impacting the corridor:.....
49. Impact of establishment on elephant movement, if any:.....
50. Year of construction/ establishment:.....
51. Detail of encroachment, if any inside the corridor area (If yes, mention total area and other detail): small houses on the road side and eateries
52. Is encroachment impacting the elephant movement?. yes
53. Suggested conservation measures/ specific recommendations:
- a. Upgradation of the area into a community and conservation reserve.
 - b. Removal of all encroachments in the area.
 - c. Purchase of private lands falling in the corridor area.
 - d. Creation of overbridge in the area for vehicles.s

(T.C. Ranjith Ram, IFS)
Divisional Forest Officer
Digboi Division, Digboi



[Signature]
Divisional Forest Officer
Digboi Division, Digboi

Detailed Status of notification of ESZ of PAs in Assam:

Sl No	Name of PA	Status of ESZ	Remarks
(1)	(2)	(3)	(4)
1	Dibru Saikhowa NP	Notified by Gol vide S. O. 460 (E), dated. 28.01.2020	Notified
2	Nameri NP	Notified by Gol vide S. O. 3881 (E), dated. 27.10.2020	-Do-
3	Amchang WLS	Notified by Gol vide S. O. 1817(E), dated. 07.06.2017	-Do-
4	Chakrasila WLS	Notified by Gol vide S. O. 1716 (E), dated. 08.04.2021	-Do-
5	Barail WLS	Notified by Gol vide S. O. 1924 (E), dated. 25.04.2022	-Do-
6	Hollongapar Gibbon WLS	Notified by Gol vide S. O. 3462 (E), dated. 23.09.2019	-Do-
7	Sonai Rupai WLS	Same as Nameri NP	Integrated with Nameri NP. Notified
8	Pandihing Bird Sanctuary	Notified by Gol vide S. O. 1923 (E), dated. 25.04.2022	Notified
9	Dihing Patkai NP	<p>1. Dihing Patkai NP (DPNP) was notified on 15th June 2021 by Govt. of Assam with an area of 234.26 Sq KM including the area of Dihing Patkai Wildlife Sanctuary.</p> <p>2. A proposal for notifying Eco Sensitive Zone for DPNP was submitted by the PCCF (WL) to the Govt. of Assam on 07/07/2021. The Govt. of Assam forwarded the proposal with draft notification for ESZ of DPNP to the Central Government on 14/09/2021.</p> <p>3. After scrutiny, additional documents were sought by Central Government, vide email dated 16th Sep 2021 and documents were submitted to Central Government, vide e-mail dated 6th December, 2021.</p> <p>4. Subsequently, the proposal was scrutinized by Wildlife Institute of India as per the request of Central Government and the observations/ comments were submitted to CWLW, Assam by WII. A reply was submitted to WII by CWLW vide letter dated 26th April 2022 with intimation to Central Government.</p> <p>5. The MoEF & CC, Gol vide letter F. No. 10-107/2013-WL (pt), dated 12.04.2024 sought additional details from Environment & Forest Department, Goa.</p>	Pending with Govt. of Assam.

<p>10</p> <p>Kaziranga NP</p> <p>11. Laokhowa WLS</p> <p>12. Burachapori WLS</p> <p>13. Nambor WLS</p> <p>14. Nambor Doigrung WLS</p> <p>15. Garampani WLS</p>	<p>1. As per the direction of Hon'ble Chief Minister on 08/06/2021, revised draft notification of Integrated ESZ of KNP was submitted to Principal Secretary to the Govt. of Assam, Environment & Forest Dept. vide this office letter No. WL/FG/35/Kaziranga National Park ESZ/2020-21, dated 11/08/2021.</p> <p>2. Hon'ble Cabinet Govt. of Assam discussed the proposal on 28/03/2022 and noted that 6 (Six) Nos of areas were pre-defined as designated areas for development of Tourism/ Eco- Tourism activities and</p>	<ul style="list-style-type: none"> ESZ of Laokhowa WLS, Burachapori WLS, Nambor WLS, Nambor Doigrung WLS, Garampani WLS and East Karbi Anglong WLS are integrated with ESZ of KNP. Proposal is pending with Govt. of India.
	<p>6. The GoA vide letter ECF No. 274850/88, dated 19.04.2024 has submitted additional details to the Ministry as sought.</p> <p>7. The MoEF & CC, GoI vide letter F. No. 10-1077/2013-WL (pt), dated 19.04.2024 has requested GoA to provide the details of consultations carried out with the State Government of Arunachal Pradesh as per the guidelines dated 09.02.2011 issued by the Ministry and Hon'ble Supreme Court of India's order dated 26.04.2023.</p> <p>8. Accordingly, a meeting with the PCCF & HoFF, Arunachal Pradesh was convened on 25.04.2024 at 12:30 PM in the O/o the PCCF, WL & CWLW, Assam and Mom of the same have been submitted to GoA vide this office letter No. WL/FG.35/ Eco-Sensitive Zone area/ Dehing Patkai NP/ Part/ 2023, dtd. 25.04.2024.</p>	

17	Bherjan-Borajan-Padumoni WLS	<p>16. East Karbi Anglong WLS</p> <p>marked as tourism Zone- 1 to Zone- 6. While exercising the 6 Nos of areas, Cabinet observed that the sites proposed for tourism were included from Bokakhat side only. Then Hon'ble Cabinet directed to explore the possibility to identify one site for tourism from Kaliabor side also.</p> <p>3. As directed by the Hon'ble Cabinet, a feasible site at Kaliabor was included as 7th tourism zone and reported to the Govt. of Assam, Environment & Forest Dept. vide this office letter No. No. WL/FG/35/Kaziranga National Park ESZ/2020-21, dated 04/05/2022.</p> <p>4. Subsequently, MoEF & CC sought some information vide their email dated. 15/06/2022.</p> <p>5. This information has been submitted to MoEF & CC vide letter No. WL/FG/35/Kaziranga N. Park ESZ/2020-21/Part, dated. 23/11/2023.</p> <p>6. The MoEF & CC, GoI vide letter F. No. 10-75/2015-WL-(part), dated 05.04.2024 sought additional details from Environment & Forest Department, GoA.</p> <p>7. The GoA vide letter ECF No. 170991/24, dated 12.04.2024 has submitted additional details to the Ministry as sought.</p> <p>8. MoEF & CC, GoI vide letter F. No. 10-75/2015- WL-(part), dtd. 23.04.2024 sought remarks from the GoA regarding the comments of WII.</p> <p>9. GoA vide letter ECF No. 417514/986, dtd. 06.05.2024 submitted the revised proposal incorporating the Suggestions/ Comments made by WII to the MoEF CC, GoI.</p>	<p>17</p> <p>1. Proposal with draft notification and cabinet Memorandum was submitted to GoA, Environment and Forest Department, through the PCCF & HoFF,</p> <p>Additional information sought by Govt. of India after receiving proposal from State Government will be submitted shortly.</p>
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	<p>Assam vide this office letter No. WL/FG.35/ESZ Area/ Bherjan-Borajan-Padumoni WLS/2021, dated. 23/08/2022.</p> <ol style="list-style-type: none"> 2. The proposal was discussed by the Hon'ble Cabinet on 09/10/2023 and approved. 3. Draft notification for ESZ of BBP was submitted to MoEFCC on 29/11/2023 by the Govt. of Assam. 4. The MoEF & CC, GoI vide letter F. No. 10/24/2024-WL, dated 15.04.2024 sought additional details from Environment & Forest Department, GoA. 5. Additional details as sought by the Ministry are being made ready and the same will be submitted soon. 	
18	<p>Deepar Beel WLS</p> <ol style="list-style-type: none"> 1. Revised draft Notification in compliance with Hon'ble SC's Order dtd. 03/06/2022, passed in I.A. No. 1000 of 2003 in WP(C) No. 202/1995 with Draft Cabinet Memo was submitted to GoA vide letter No. FG.35/ESZ of Deepar Beel /WLS/2021, dated. 23/12/2022. 2. Draft Notification and Cabinet memo in compliance with the order dated. 26/04/2023 of the Hon'ble SC passed in IA No. 131377 of 2022 in WP(C) 202/1995, has been submitted to Govt. of Assam on 15/06/2023. 	<p>Draft Notification is pending with State Government</p>
19	<p>Manas NP & TR</p> <ol style="list-style-type: none"> 1. Proposal with draft Notification was submitted to GoA for Manas NP combined with Barnadi WLS by PCCF & HoFF, Assam vide letter No. FG.26/MANAS/2000, dated. 17/12/2020. 2. Last clarification/ modification submitted by this office vide letter No. WL/FG.35/Eco- Sensitive Zone Area/Manas NP/2012, dated. 13/05/2022. 3. Additional information was sought from the FD, MNP & TR vide this office letter No. WL/FG/35/ Eco-Sensitive Zone/Manas NP/2021, dated. 19/10/2023. 	<p>The ESZ proposal in prescribed new template shall be submitted to GoA shortly.</p>

		4. Proposal for declaration of ESZ of Integrated Manas NP with Raimona NP and Barradi WLS in the prescribed new template of MoEF & CC, GoI is requested by this office vide letter No. WL/FG.35/ Eco- Sensitive Zone/ Manas NP/2021, dtd. 25.04.2024.	
20	Raimona NP		Integrated with Manas NP.
21	Orang NP	The proposal for declaring ESZ of Orang NP in the new prescribed template of MoEF & CC, GoI was submitted by the DFO, Mangaldoi WL Division on 03.05.2024 and the proposal is under scrutiny in this office.	The proposal with draft notification shall be submitted to GoA soon.
22	Barradi WLS		Integrated with Manas and Raimona NP.
23	Marat Longri WLS	<ol style="list-style-type: none"> 1. Draft Notification not yet issued. 2. A proposal with draft notification is requested from the DFO, Karbi Anglong West Division with intimation to Addl. PCCF & CHD, Karbi Anglong Autonomous Council vide this office letter No. WL/FG.35/ Eco- Sensitive Zone area/ Marat Longri WLS/2012, dated. 18/11/2023, to be submitted in compliance with the Order of Hon'ble Supreme Court dated 03.06.2022 passed in IA No. 1000/2003 and in WP (C) No. 202/1995. 3. Proposal for declaration of ESZ of Marat Longri WLS in the prescribed new template of MoEF & CC, GoI is requested by this office vide letter No. WL/FG.35/ Eco- Sensitive Zone/ Marat Longri WLS/2012, dtd. 25.04.2024. 	Submission of proposal from DFO, Karbi Anglong West Division is awaited

24	Pobitora WLS	<p>While preparing the ESZ proposal, some errors noticed in the boundary of the Sanctuary which could not be immediately sorted out. Further, the Khas lands are yet to be transferred to the Forest Department by the Marigaon Revenue Department, after which a final boundary map of the Sanctuary will be prepared from, and thereafter ESZ proposal will be made.</p>
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40


 (Sandeep Kumar, IFS),
 Principal Chief Conservator of Forests, Wildlife &
 Chief Wildlife Warden, Assam



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 253 দিশপুৰ, সোমবাৰ, 4 এপ্ৰিল, 2022, 14 চ'ত 1944 (শক)

No. 253 Dispur, Monday, 4th April, 2022, 14th Chaitra, 1944 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

ENVIRONMENT AND FOREST DEPARTMENT

NOTIFICATION

The 1st April, 2022

No. FRW.7/2022/Pl.V/01.- The Government of Assam is pleased to accept the Report dated 28th August, 2019 of the Committee set up vide Order No. FRS. 142/2018/474 Dated 4th May, 2019 for delineation of the 9 (nine) animal corridors connecting Karbi Anglong Hills and Kaziranga National Park. Pursuant to the recommendations of the Committee, the Governor of Assam is pleased to identify and delineate the following 9 (nine) animal corridors as provided hereunder:-

1. Delineation of 9 (nine) animal corridors : The Annexure-I to IX appended to this Notification define the land parcels falling within the limits of the geo-coordinates provided therein, and are hereby identified, delineated and recognized as "Functional Corridors" and "Structural Corridors".
2. From the date of publication of this Notification in the official Gazette, the following provisions shall apply to the land parcels in the corridors :-
 - (a) There shall be no change in the land use pattern of the land parcels in the Functional Corridors. Further, the Revenue & D M Department shall issue orders accordingly.
 - (b) In the Structural Corridors, no human induced activities, except forestry, agroforestry, agricultural practices and wildlife management, shall be allowed.
3. The Revenue & D M Department shall take further action to notify the structural corridors as land falling in these corridors are Revenue lands.
4. No parking of commercial vehicles and trucks shall be allowed in the notified corridor areas on the NH37.

This notification shall come into force from the date of publication in the official Gazette.

RAVI SHANKAR PRASAD,

Additional Chief Secretary to the Govt. of Assam,
Environment and Forest Department.

NOTIFICATION.The 17th April 2003.

No. FRW.44/2002/67, In pursuance of the guidelines of the 'Project Elephant' Government of India, and in view of the consent of the Government of India conveyed vide F.No.7-2/2000 (PE) dated July 16,2002, the Governor of Assam is please to declare the land described in the schedules below as an 'Elephant Reserve' with effect from the date of publication of this notification in the official gazette.

SCHEDULES**A. Location, Area and Name.**

Districts (civil)	Dibrugarh, Sivasagar and Tinsukia.
Sub-division(civil)	Charaidew, Dibrugarh, Mergherita and Tinsukia.
Forest Divisions	Dibrugarh, Digboi, Dum Duma and Sivasagar.
Name	<u>DIHING-PATKAI ELEPHANT RESERVE.</u>
Area	937 sq km (Block 1- 460 sq km; Block 2-156 sq km; Block 3-170 sq km, and other disjunct pockets- 151 sq km).

B. Boundary/Area description.

This 'Elephant Reserve consists of three blocks, henceforth referred to as Block 1, 2 and 3, and eight other smaller disjunct pockets.

BLOCK -1.

Reference point :The starting point is the northernmost tip of Upper Dihing (west block) RF (RF=reserve forest) near Khato Beat Office on Makum Lakhpathar road.

North: From the northernmost tip of Upper Dihing (west block) RF on Makum Lakhpathar road, the boundary runs eastwards along the notified northern boundary of Upper Dihing (west block) RF.

East: Along the eastern notified boundary of Upper Dihing (west block)RF, then along the eastern notified boundary of Digboi (west block)RF, then again the eastern and thence south-eastern boundary of Upper Dihing (west block) RF till it reaches the Barhi Dihing River. Thence the boundary runs along the northern boundary of Dirak RF and Dirak proposed (1st Addition) RF till the inter-state boundary between Assam and Arunachal Pradesh.

South : From the south-eastern tip of Dibrak proposed (1st Addition) RF on the inter-state boundary between Assam and Arunachal Pradesh, the boundary follows the interstate boundary up to the south western tip of Dilli RF.

West : Thence, from this point the boundary runs along the existing western and northern boundary of Dilli and Jyapur RF up to the Burhi-Dihing River, then it follows the existing western boundary of Upper Dihing (west block) RF up to the northernmost tip of this reserve forest near Khato Beat Office on Makuri Lakhpathar road.

BLOCK 2.

Reference point : The starting point is the north-western corner of Kakojan RF on the banks of the Dibru River.

North : From the starting point, the boundary runs eastward along the notified north-western, northern and eastern boundaries of Kakojan RF till it reaches the northern boundary of Upper Dihing (east block) RF. Thence it runs along the northern boundary of Upper Dihing (east block) RF.

East : From the north eastern corner, on the banks of the Dibru River the boundary runs along the notified eastern boundary of Upper Dihing (east block) RF.

South : Thence the boundary follows the notified southern boundary of Upper Dihing (east Block) RF.

West : Thence, the boundary runs along the existing western boundary of Upper Dihing (east block) RF and also includes the areas leased out for oil mining, Digboi (east block) RF and Bogapani RF till it reaches the Dibru River near Nazirating. Then it follows the left bank of the Dibru River along the western boundary of Kakojan RF till it meets the reference point.

BLOCK- 3.

Reference point : The starting point is the north-western corner of Namphai RF on the banks of the Burhi Dihing River.

North : From the starting point, the boundary runs eastward along the notified northern boundary of Namphai RF till it reaches the north-eastern corner of Tinkopani RF.

East : From the north eastern corner of Tinkopani RF, on the banks of the Namchik River on Assam Arunachal Pradesh boundary, it runs along the notified eastern and southern boundary of Tinkopani RF and Tirap proposed (1st Addition) RF, and eastern boundary of Tipong proposed (1st Addition) RF.

South: Thence the boundary follows the notified southern boundaries of Tipong proposed (1st Addition) RF, Lekhapani RF, Saleki proposed RF and Makumpani RF.

West: From the south-western corner of Makumpani RF on the Assam Arunachal Pradesh interstate boundary, it follows the existing western and northern boundaries of Makumpani RF, northern boundaries of Saleki proposed RF, Lekhapani RF, Tipong proposed (1st Addition) RF, Tripong RF, Paharpur RF, again Tipong, proposed (1st Addition) RF, then Tirap proposed (1st Addition) RF, western and northern boundary of Tirap RF till the western boundary of Tinkopani RF on the banks of the Tirap River. Thence the boundary runs along the western boundary of Tinkopani RF and southern and western boundary of Naphai RF till it meets the starting point on the banks of the Burhi-Dihing River.

In addition to the areas described above, the 'DIHING PATKAI ELEPHANT RESERVE' also includes five other smaller disjunct pockets, the largest of which is Abheypur RF, which has contiguity with Block I of this reserve though forests in Nagaland and Arunachal Pradesh. Other pockets are Burhi-Dihing (north and south blocks) RFs, Duarmara RF (including Duarmara proposed 1st Addition RF), Kotha RF, Naloni RF, Phillobari RF, Tokouoni RF and Torani RF. All these as well as all the blocks have contiguity though unclassed forests, riverbeds and tea plantations.

DR ANWARUDDIN CHOUDHURY
Joint Secretary to the Government of Assam
Environment & Forest Dept, Dispur



GOVERNMENT OF ASSAM
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS (WILDLIFE)
AND CHIEF WILDLIFE WARDEN, ASSAM::PANJABARI::GUWAHATI-37

Email: pccf.wl.assam@gmail.com

O.O No.- 328

Date: 21/12/2023

OFFICE ORDER

A Committee is hereby constituted for the purpose of planning, supervision, conduct, collation of data and estimation of elephant population in the wild in the state of Assam in the year 2024. The constitution of the Elephant Population Estimation Committee 2024 shall be as below: -

- | | | |
|--|---|------------------|
| 1. Sri. B.N. Talukdar, AFS (Retd.), former DCF | - | Chairman |
| 2. Smt. Jayashree Naiding, IFS, Sr. WLW | - | Member Secretary |
| 3. Sri Pankaj Sarma, AFS (Retd.) former DCF | - | Member |
| 4. Sri Kaushik Barua, Member, SBWL, Assam | - | Member |

Terms of Reference:

1. The Committee shall review the preparation done during February to March/ 2023.
2. The Committee shall study the previous formation of Blocks / Compartments as per the digitized maps of Forest Divisions and suggest changes required if any.
3. The Committee may form separate Sub-Committees for different activities with prior approval of CWLW.
4. The Committee shall develop a refresher programme for imparting training to trainers (ToT), field level staff and senior officers including observers.
5. The Committee may co-opt any additional expert member with prior approval of CWLW.
6. The Committee shall submit an interim report in respect of preparatory exercises within a period of two weeks.

(Sandeep Kumar, IFS)

Principal Chief Conservator of Forests, Wildlife &
 Chief Wildlife Warden, Assam

Memo.No.WL/FG.35/Elephant Census/2024

Date: 21/12/2023

Copy for information and necessary action to:

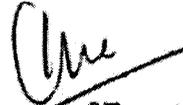
- 1) APCCF & CHD, Karbi Anglong Autonomous Council, Diphu.
- 2) APCCF (T), Lower Assam Zone, Basistha, Guwahati-29.
- 3) APCCF & CHD, BTC, Kokrajhar.
- 4) APCCF (T), Upper Assam Zone, Jorhat.
- 5) CCF (T), Dima Hasao, Haflong
- 6) Field Director Kaziranga Tiger Reserve, Bokakhat/Field Director Manas Tiger Reserve, Barpeta Road/All Conservators of Forests, Assam.
- 7) All the Divisional Forest Officers, Territorial Divisions, Assam/Wildlife Divisions, Assam.
- 8) All Members of the Committee.



Principal Chief Conservator of Forests Wildlife &
Chief Wildlife Warden, Assam

Copy for information to

- 1) Additional Chief Secretary to the Government Assam, Environment & Forest Department, Dispur Guwahati – 06
- 2) Principal Chief Conservator of Forests and Head of Forest Force Assam, Panjabari, Guwahati – 37.



Principal Chief Conservator of Forests Wildlife &
Chief Wildlife Warden, Assam



Government of Assam
Office of the Divisional Forest Officer
Digboi Division: Digboi

47

Ph.No.03751264433

Email ID: dfodl@bol@gmail.com

Letter No. A/NGT/2024/1212-16

Dated: 13/05/2024.

To,
The Principal Chief Conservator of Forests,
Wildlife & Chief Wildlife Warden
Assam, Aranya Bhawan, Panjabari, Guwahati-37

Sub:- Regarding Civil Appeal No. (s) 9710-9711 of 2018, Coal India Limited-Vs-Dr. Kashmira Kakati & Ors in the Supreme Court of India.

Ref:- Your Office letter No. WL/FG./Civil Appeal No.(S) 9710-9711/2018, Dated 13/05/2024.

Sir,

In inviting a reference to the subject mentioned above, I have the honour to submit herewith the action taken report on the Civil Appeal No. (s) 9710-9711/2018 (Coal India Ltd.)-Vs-Dr. Kashmira Kakati & Ors in respect of Digboi Forest Division as stated below.

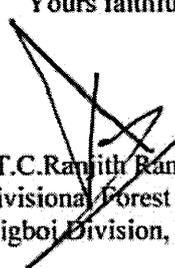
Point No.	Directions of the Hon'ble NGT Order	Action Taken
1	<p>The Central Government shall in exercise of the power conferred by Section 5 of the Environment Protection Act, 1986 and read with the provisions of Wildlife (Protection) Act, 1972 declare the area inhabited or used by elephants as conservation reserves.</p> <p>The Ministry vide letters dated 24.8.2017 and 5.12.2018 (copy enclosed) requested the State of Assam to secure the corridors by acquisition of land in these corridors and to explore the feasibility of declaring such corridors as Eco Sensitive Zone. The report on action taken by the State on the above mentioned letter may also be provided.</p>	<p>Golai elephant corridor has been made part of the proposed eco- sensitive of Dihing Patkai National Park and the same has been submitted to MOEF&CC for further action.</p> <p>The draft notification for upgradation of Bogapani has been submitted to PCCF(WL) for further action.</p>
3	<p>Declare Bogapani Corridor which connects Upper Dihing via Bogapani tea estates as forming part of the elephant corridor and issue notification in this regard.</p>	<p>Bogapani elephant corridor and Golai elephant corridor have been approved by the Govt of Assam vide letter in Annexure.</p> <p>Golai elephant corridor has been made part of the proposed eco sensitive of Dihing Patkai National Park and the same has been submitted for MOEF&CC.</p> <p>The draft notification for upgradation of Bogapani has been prepared and consultation with various stakeholders is in process to create a conservation reserve.</p>
4	<p>Conduct a Survey of the elephant population in each state and consequently declare the area surrounding thereto as eco-sensitive zone.</p>	<p>An elephant census was conducted in Digboi Division in Feb 2024 and 348 wild elephants have been estimated under this division.. weather conditions.</p> <p>Also, camera trapping exercise is currently being</p>

		<p>carried out to ascertain the presence of animals including elephants and tigers.</p> <p>A proposal to declare sensitive areas around Dihing Patkai National Park as eco sensitive zone has been submitted to MoEF&CC. Golai corridor area has been included as part of ESZ</p>
5	Declare south Brahmaputra elephant ranges known as Dihing-Patkai Elephant reserve established on 17th April, 2003 by project elephant as the elephant reserve/elephant corridor.	Beyond the scope of this division
9	We direct Digboi Town Committee, Assam not to allow any construction activity in and around the Digboi reserve.	To be answered by Digboi town committee
12	We direct Central Government to exercise its power under Section 5 of the Environment Protection Act, 1986 and Wildlife Protection Act, 1972 to give legal recognition and status to the elephant corridors at Golai and Bogapani and other areas to ensure free passage of the endangered wildlife animals.	Related to Central Government
15	We further direct the State Governments to constitute a State Level Committee comprising of Senior Officers headed by the Chief Conservator of Forest to conduct survey of the elephant population in each district in the State and demarcate the area of their habitation.	To be answered by higher authority
18	The core committee shall recommend to the Central Government further action in the matter relating to protection of elephants, declaration of elephant corridors, elephant reserves and for such other direction as may be necessary to fulfil the recommendation as contained in the Gajah (The Report of the Elephant Task Force)	No recommendation received from core committee in this respect.

This is for favour of your kind information and necessary action.

Encl:- As above.

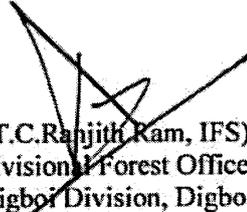
Yours faithfully


 (T.C. Ranjith Ram, IFS)
 Divisional Forest Officer
 Digboi Division, Digboi

13/05/2024

Copy to:-

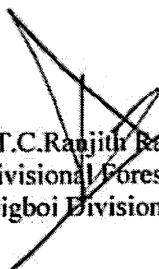
1. The Principal Chief Conservator of Forests & Head of Forest Force, Assam, Aranya Bhawan, Panjabari, Guwahati-37 for favour of his kind information and necessary action.
2. The Additional Principal Chief Conservator of Forests (T), Upper Assam Zone, Jorhat for favour of his kind information and necessary action.
3. The Chief Conservator of Forests & Nodal Officer (FC Act), Assam, Aranya Bhawan, Panjabari, Guwahati-37 for favour of his kind information and necessary action.
4. The Conservator of Forests, Eastern Assam Circle, Jorhat for favour of his kind information and necessary action.


(T.C. Ranjith Ram, IFS)
Divisional Forest Officer
Digboi Division, Digboi

Memo No. B/NGT/2024/1531

Dated: 13/05/2024

Copy to the District Commissioner, Tinsukia District, Tinsukia for favour of his kind information and necessary action.


(T.C. Ranjith Ram, IFS)
Divisional Forest Officer
Digboi Division, Digboi

13/5/2024

GOVERNMENT OF ASSAM
OFFICE OF THE CHIEF CONSERVATOR OF FORESTS, WILDLIFE, ASSAM
REHABARI, GUWAHATI-8.

No. WL/FG.7(4)/Elephant Corridors, 2821-2923

Dtd. 13/04/2007.

1. The Deputy Commissioner, all Districts of Assam.
2. The Superintendent of Police, all Districts of Assam.
3. The Divisional Forest Officer, all Divisions (WL & T), Assam.

Sub: Protection and Conservation of 9 Nos. of Identified Elephant Corridors of Assam.

It is to inform you that the Wildlife Trust of India in collaboration with Assam Forest Department, after extensive study on the protection and conservation of the Asian Elephants identified the following 9 Nos. of key corridors in the State of Assam, which have also been approved by the Govt. of Assam vide their No. FRW.57/2004/15, dt. 17-08-2006.

SL	Corridors-ER Name
1	Charduar- Singri Hill, Sonitpur E.R.
2	Khurata-Bagser at Amaguri, Kaziranga Karbi-Anglong E.R.
3	Kaziranga- Hura Pahar at Ranganjuri, Kaziranga Karbi-Anglong E.R.
4	Kaziranga- Panbari, Kaziranga Karbi-Anglong E.R.
5	Kaiba-Duridihing, Sonitpur J.R. Duhing, Patkai Sippah Range
6	Nambor East-Nambor West at Siborijan, Kaziranga Karbi-Anglong E.R.
7	Upper Dihing East- Upper Dihing West block at Bogapani, Dihing-Patkai E.R.
8	Upper Dihing East- Upper Dihing West block between Golai- Pawal, Dihing-Patkai E.R.
9	Laknather- Tukawani, Dihing-Patkai E.R.

Now the Wildlife Trust of India has offered to install some signages in the said corridors for securing these corridors as model on an experimental basis.

I would, therefore, request you to kindly allow the Wildlife Trust of India to install the signages in the said identified corridors as and when required.

Principal Chief Conservator of Forests, Wildlife, Assam
Rehabari, Guwahati-08.

Copy for information and necessary action to:-

1. The PCCF, Assam, Rehabari, Guwahati-08.
2. The CCF(Territorial), Assam, Panbazar, Guwahati-01.
3. Chief Operational Manager, NF Railways, H.Q. Maligaon.
4. The General Manager & Project Dir. National High Ways Authority, India, Suraj Nagar, Khanapara-22.
5. All the Conservators of Forests, Assam
6. The Director, Kaziranga National Park, Bokakhat.
7. The Field Director, Tiger Project, Assam, Barpeta Road.
8. Dr. P.S. Easa, Senior Director, A-220, New Friends Colony, New Delhi-110065.

Principal Chief Conservator of Forests, Wildlife, Assam
Rehabari, Guwahati-08.



standingcounsel office <standingcounseloffice@gmail.com>

**Scanned Affidavit on behalf of State of Assam -IN- Original Application 19/2014
Dr. Kashmiri Kakati Vs Union Of India**

1 message

standingcounsel office <standingcounseloffice@gmail.com>

Wed, Jul 17, 2024 at 3:48 PM

To: Sanjay Upadhyay <sanjayeldf@gmail.com>, sanjay@eldfindia.com, judicial-ngt@gov.in, sridhar potaraju <potaraju@gmail.com>, Neeraj Gupta <neerajattorney@gmail.com>, sridhar@sreeran.com, rajnishprasadadvocate@gmail.com, sakshi popli <sakshipopli@gmail.com>, avijitroy.aor@gmail.com

Sir

Please find enclosed herewith a Scanned Affidavit on behalf of State of Assam -IN- Original Application 19/2014 Dr. Kashmiri Kakati Vs Union Of India.

From

Office

Shri Shuvodeep Roy

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